

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 918 of 2020 in CP(IB) 82/NCLT/AHM/2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

Name of the Company: Akhilkumar Thakkar RP of Pioneer
Globex Pvt Ltd
V/s
Narendrakumar Jayantilal Shah & Ors
Section 66 & 67 of IBC, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing/physical)

Mr. Amey Hadwale, Advocate appeared on behalf of Respondent No. 3.

Mr. Pratik Thakkar, Advocate appeared on behalf of Applicant. Mr. Kunal Kanungo, Advocate appeared on behalf of Respondent.

The learned lawyer on behalf of Applicant requesting time to substitute liquidator in place of RP.

The prayer is allowed.

List the matter on 04.05.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 12th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**